

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 350/01045/2016

Date of order : 31.8.2016

LIBRARY

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr.Uday Kumar Varma, Administrative Member

TAPASH MONDAL

VS

UNION OF INDIA & ORS.

For the applicant : Mr.T.K.Biswas, counsel

For the respondents : Mr.A.K.Banerjee, counsel

O R D E R (ORAL)

Ms.Bidisha Banerjee, J.M.

Heard the ld. Counsels for the parties and perused the materials on record.

2. In view of the fact that the applicant was examined way back in 2013 and was found to be fit for duty with psychotropic medicines in terms of para 574 of IRMM 2000, to work under constant supervision and to continue all psychotropic drugs advised by Psychiatric Deptt. of SSKM Hospital, it is directed that the respondents would assign such duties as would be suitable for the applicant ^{in ~~BB~~} scrupulous observation of and in terms of para 574 ibid and pass appropriate orders within two months from the date of communication of this order.
3. In case further medical examination of the applicant is required the same shall be conducted to ascertain what kind of duties would be suitable for the applicant.
4. Appropriate order shall be passed in accordance with law.
5. The OA is accordingly disposed of. No order is passed as to costs.

(UDAY KUMAR VARMA)
MEMBER (A)

(BIDISHA BANERJEE)
MEMBER (J)

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